

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:747  
ANSWERED ON:19.03.2012  
ALLOCATION OF FUNDS UNDER CRF  
Solanki Shri Makhansingh

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the State-wise amount allocated during the years 2009-10 and 2010-11 under Central Road Fund (CRF) scheme for road construction;
- (b) the amount allocated to Khargone and Barwani districts of Madhya Pradesh under the scheme during the years 2009-10 and 2010-11 alongwith the names of the roads constructed;
- (c) whether a provision has been made in the budget of this year for the said districts of M.P. under the scheme;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) The State-wise amount allocated during 2009-10 and 2010-11 under Central Road Fund (CRF) scheme for road construction is at Annexure.
- (b) Allocation of funds to the States from Central Road Fund (CRF) is made State wise and not District wise.
- (c) to (e) Do not arise.